OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, NORTH EAST DISTRICT, KARKARDOOMA COURTS, DELHI.

ORDER

In supersession of earlier order no. 1002-1013/Power/Judl./N-E/KKD/Delhi/2023 dated Sth February. 2023, it is hereby ordered that the following Judicial Officers mentioned in column no. 3 and 4 shall act as 1^{st} Link Officer and 2^{nd} Link Officer respectively for urgent matter/miscellaneous work including executions filed, as and when the Officer mentioned in column no. 2 happens to be on leave/training or not available due to any unforeseen reason with immediate effect till further orders :-

(1) (2)	(3)	(4)
Name of Judicial Officers	I st Link Officer	II nd Link Officer
Ms. Babita Puniya,	Sh. Sujit Saurabh ,	Ms. Tania Singh,
SCJ-cum-RC	JSCC/ASCJ/GJ	ACJ/CCJ/ARC
Sh. Sujit Saurabh,	Ms. Tania Singh,	Ms. Babita Puniya
JSCC/ASCJ/Gរ៉្ន	ACJ/CCJ/ARC	SCJ-cum-RC
Ms. Tania Singh ,	Ms. Babita Puniya,	Sh. Sujit Saurabh,
ACJ/CCJ/ARC	SCJ-cum-RC	JSCC/ASCJ/GJ
	Name of Judicial Officers Ms. Babita Puniya, SCJ-cum-RC Sh. Sujit Saurabh, JSCC/ASCJ/GJ Ms. Tania Singh,	Name of Judicial OfficersI st Link OfficerMs. Babita Punlya, SCJ-cum-RCSh. Sujit Saurabh, JSCC/ASCJ/GJSh. Sujit Saurabh, JSCC/ASCJ/GJMs. Tania Singh, ACJ/CCJ/ARCMs. Tania Singh, Ms. Tania Singh, Ms. Babita Puniya,

S/W 6.2023

(VIRENDER KUMAR BANSAL) Principal District & Sessions Judge North-East District, Karkardooma Courts, Delhi

No.3851-62 /Power/Judl./N-E/KKD/Delhi/2023

Dated :- 1 JUN 2023

Copy forwarded for information and necessary action to:-

- 1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
- 3. Judicial Officers concerned, North-East District, Karkardooma Courts, Delhi.
- 4. The Secretary, Shahdara Bar Association, Delhi.
- 5. The Branch Incharge (Judicial), Administration Branch, General Branch, Filing Section, North-East District Karkardooma Courts, Delhi.
- 6. The Secretary, Shahdara Bar Association, Delhi.
- 7. The Care Taker, North-East District, Karkardooma Courts, Delhi, with the direction to display the same on the notice board of this court complex.
- 8. The Website Committee, Tis Hazari Courts, /KKD Courts, Delhi.
- 9. R & I Branch to upload the same on LAYERS.
- 10. P.S./Reader to the undersigned.

Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.